

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/63/IB/2017
PETITION NUMBER : CP/563/IB/2017
NAME OF THE PETITIONER(S) : INDIAN OVERSEAS BANK
NAME OF THE RESPONDENT(S) : ICICI BANK LIMITED
UNDER SECTION : 7 RULE 4

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

1. S. RAMACHANDRAN
CM, IOB.



ORDER

Mr. S. Ramachandran, Chief Manager, Representing Indian Overseas Bank present on behalf of the Committee of the Creditors and filed CA/63/IB/2017 praying to change the name of Resolution Professional, in view of the decision taken in the 2nd meeting of the CoC, he filed the copy of the Minutes of the meeting. Put up the matter for hearing on **01.01.2018 at 10.30 A.M.**

- sd -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

ghk